

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

29.01.2021

M.A./350/110/2020

O.A./350/1313/2017

M.A./350/502/2018

M.A./350/797/2017

(DELAY) (RESTORATION)

ITEM NO:37

FOR APPLICANTS(S) Adv. :

RINA KUMARI ALIAS DEVI

-V/S-

EASTERN RAILWAY

**LIBRARY**

FOR RESPONDENTS(S) Adv.: Mr. N. Roy

FOR RESPONDENTS(S) Adv.: Mr. D. Nandi

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>2. After hearing the submission of the ld. counsel for the applicant, M.A 110/2020 filed for restoration of the O.A which was dismissed for default on 16.12.2019, is allowed. The order dated 16.12.2019 is recalled and the O.A is restored to its original file and position.</p> <p>3. List the O.A and other M.As on 23.02.2021.</p> <p>4. No further adjournment shall be granted in the matter.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>